R(J)-1/REGULAR/403/2022

N O T I C E

IN PARTIAL MODIFICATION OF Notice No. Regular/392/2022, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay,** that the following arrangement is made for taking up the judicial assignment from **Monday, 21st November 2022, until further directions :**

The Single Bench presided over by the **Hon'ble Shri. Justice S. M. Modak** will take up matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	**ORIGINAL SIDE**
For Admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of **EVEN** years, not assigned to other Courts.	----

Dated this the 16th day of November 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.